

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 3123

TO BE ANSWERED ON 14.03.2018

'Writ Petitions Against Universities'

3123. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of writ petitions and PILs filed against the Central and State Universities in the country, University-wise; and

(b) the action taken by the Government to curb the rising number of such petitions and PILs?

ANSWER

MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE AFFAIRS

(SH. P.P.Chaudhary)

(a) & (b) The information is being collected and will be laid on the Table of the House.
